

India Reserve Battalion and 09 Commando Battalion for Resolute Action (CoBRA) have been deployed in naxal affected States to assist the State police forces in anti-naxal operations.

(b) and (c) There is no shortage of forces for anti-naxal operations. The deployment of aforementioned forces coupled with the police forces of the naxal affected States are adequate to meet the present requirement. However, the Government of India keeps the situation in all the Left Wing Extremism affected States under constant review and as per the requirements projected by the affected States and the availability of force, additional battalions of Central Armed Police Forces are inducted to assist State police forces in anti-naxal operations.

Infiltration of Bangladeshis into the country

†1622. SHRI TARUN VIJAY: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the State-wise number of Bangladeshi infiltrators in the country;
- (b) the number of Bangladeshis coming to India illegally; and
- (c) the amount spent on security every year to stop infiltration?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) There are reports of Bangladeshi nationals having entered into India without valid travel documents. As entry of such Bangladeshi nationals into the country is clandestine and surreptitious, it is not possible to have a correct estimate of such illegal immigrants living in different States in the country.

(b) As per information available, the number of Bangladeshi nationals apprehended by the Border Security Force (BSF) for illegally entering in to the country on Indo-Bangladesh border during the last three years and current year is as follows:—

| Year | Number of Bangladeshi nationals apprehended |
|------------------------|--|
| 2008 | 2677 |
| 2009 | 1823 |
| 2010 | 1261 |
| 2011 (till 31.10.2011) | 468 |

(c) Stopping infiltration is a part of the overall duty performed by the Border Security Force (BSF) and no specific amount has been provided in the budget of BSF only for stopping

†Original notice of the question was received in Hindi.

Infiltration. An amount of Rs. 500 lakhs has been allotted in the budget for the financial year 2011-12 to BSF for maintenance of flood lights/fence and roads etc. along Indo-Bangladesh border.

Papers left by Dr. Syama Prasad Mukherjee

1623. SHRI TARUN VIJAY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has in its possession any last diary or papers left by Dr. Syama Prasad Mukherjee while in the Jail at Srinagar in May-June 1953;

(b) if so, the details thereof;

(c) whether Government concluded any enquiry into mysterious death of Dr. Syama Prasad Mukherjee in the Jail at Srinagar, on 23rd June, 1953; and

(d) if so, the findings of it and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) to (d) The information is being collected and will be laid on the Table of the House.

Reconstructing Gurdwaras razed during anti-Sikh riots

1624. SARDAR SUKHDEV SINGH DHINDSA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether all the Gurdwaras razed by the mobs during the 1984 anti-Sikh carnage in Delhi have since been reconstructed; and

(b) if not, the Gurdwaras identified and yet to be reconstructed?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (d) The information is being collected and will be laid on the Table of the House.

ULFA fomenting violence in Assam

1625. SHRIMATI NAZNIN FARUQUE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that in Assam, ULFA has become bane for Assamese people as day by day their network is increasing now and ULFA is joining hands with PLA, ISI and others to foment violence;

(b) if so, the details thereof; and